

MISHRA): (a) and (b) The information is being collected and will be laid on the Table of the House.

**Gap between demand and supply of prime coking coal**

131. SHRI CHATURANAN  
MISHRA:  
SHRI SURAJ PRASAD:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that according to the latest estimate the gap between the demand and supply of prime coking coal is 5 million tonnes and Government have decided to import coal;

(b) if so, what would be the cost of imported coal per tonne; and

(c) whether it is also a fact that in the abandoned mines of Giridih there is a deposit of 10 million tonnes of such high quality coking coal and if so, what are the reasons for importing coal instead of utilizing the Giridih coal?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) to (c) The information is being collected and will be laid on the Table of the House.

**Placing of Orders for Turbines with Foreign Countries**

132. SHRI CHATURANAN  
MISHRA:  
SHRI SURAJ PRASAD:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that orders for 200 and 500 megawatt turbines have been placed with foreign companies for projects in Neyveli, Ramagundam, Rihand etc.;

(b) if so, what are the reasons therefor;

(c) whether Government are aware that Bharat Heavy Electricals

Limited has not received sufficient order and is forced to work under capacity;

(d) whether it is also a fact that Joint Bipartite Committee of BHEI has protested against this policy of the Government and have made a joint representation; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN): (a) and (b) Orders for turbine generator sets for the 200 MW units of Ramagundam project and the 500 MW units of Rihand project of NTPC have been placed with foreign companies. The Ramagundam project is partly financed by World Bank and the award for T.G. sets for this project was placed on the basis of International Competitive Bidding (ICB) as required under World Bank procedure. Domestic manufacturers are also entitled to compete under the ICB and in fact, get a 15 per cent price preference. In case of Rihand project, the order for T.G. sets was placed on a U.K. firm, based on a package of financial assistance, including a grant of about £ 117 million, agreed to bilaterally between Governments of India and U.K.

Information in respect of Neyveli project is being collected and will be laid on the table of the House.

National Thermal Power Corporation (NTPC) has so far placed orders on BHEL for eleven T.G. sets and Boilers of 200 MW each, and eight T.G. sets and Boilers of 500 MW each, for its super thermal power projects. However, according to BHEL its capacity is underutilised.

(d) and (e) In February, 1983 the Joint Committee had in a resolution appealed to Government to fully utilise the capacity available in the country by awarding the contracts to BHEL. In this resolution, the Joint Bipartite Committee for BHEL had taken notice of a news-item in